IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV

33.CP(IB)-1926(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.01.2021**

NAME OF THE PARTIES: Laxmi Trading Company
Vs.
Prakash Corrugated Pune Private Limited

SECTION 9 OF THE INSOLVENCY & BANKRUPTCY CODE 2016

ORDER

The Court is convened through Video Conference.

Mr. Pravin Mahajan, Ld. Counsel for the Petitioner present. Mr. Aniket Malu, Ld. Counsel for the Respondent present.

List this matter for hearing on **22.02.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/skd/